

All the machines procured are under installation, testing or commissioning.

In addition, DMS also purchased the following machines as replacement for the old/out-dated machines :

S. No.	Name of machine	Year of Purchase	Cost price + Sales Tax (in Rs.)
1.	HTST Pasteurisers capacity 10,000 litres per hour as replacement of old Pasteurisers 2 Nos.	1988	16,65,000.00
2.	Continuous Butter Maker 600-800 Kg. per hour as replacement of old machine 1 No.	1988	8,53,000.00
3.	5 litres Pouch filling machine as replacement of Can filler. 1 No.	1986	3,90,000.00

[English]

**Concessions to Industries based on
Agricultural Products**

1332. SHRI S.G. GHOLAP : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether Government have decided recently to give more concession to the Industries based on agricultural products so that agriculturists may get proper price;

(b) if so, the details thereof; and

(c) the steps taken for bringing in new technology in food processing ?

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD PROCESSING
INDUSTRIES (SHRI JAGDISH TYTLER) :
(a) and (b). A statement is given below.

(c) Organisations such as Central Food Technological Research Institute, Regional Research Laboratories, Indian Council of Agricultural Research, Khadi and Village Industries Commission and Defence Food Research Laboratory, Bangalore among other organisations are constantly engaged in the up-dating and developing new technologies for use by the Food Processing Industries.

Statement

Regarding Concessions to Industries Based on Agricultural Products.

S. No.	Items	Concessions
	<u>Excise Duty</u>	
1.	Agro based items like sauces, ketchups, juices; dehydrated vegetables, potato chips etc.	Excise duty on preparations from vegetables, fruits, nuts or other parts of the plants like jams, fruit juices etc., reduced from 10% to 5% ad-valorem. If such products are manufactured in the rural areas by Registered Co-operative Societies KVIC, State Khadi and Village Industry Board will have no excise duty altogether.
2.	Refrigeration equipment for cold storage and trucks.	Excise duty on parts and accessories going into installation of cold storage plants has been reduced from 40% to 15% ad-valorem.
	<u>Customs Duty :</u>	
1.	34 specific items of machinery for food processing and packing including aseptic packaging.	Customs duty has been reduced from 55% to 35% ad-valorem.

[Translation]

Purchase of Wood for Sleepers by Railways

1383. SHRI MAHENDRA SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether as a result of restriction imposed on the purchase of wood for railway sleepers, a large quantity of wood already cut before the imposition of ban on felling of trees in Nagaland and other North-Eastern States, is likely to get damaged;

(b) whether Government of Nagaland and other North-Eastern States have requested him that at least the wood already cut should be allowed to be purchased by the Railways so that this costly wood is saved from destruction; and

(c) if so, the time by which a decision is likely to be taken in this regard ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). Some States in the North-Eastern Region including Nagaland have requested for additional quota of wooden sleepers for their States for 1988-89 on the plea that the sleepers already available would otherwise get damaged.

(c) This is under examination in consultation with the Railway Ministry and a decision is likely to be taken before the end of September, 1988.

Protection of Monuments in Madhya Pradesh

1334. SHRI MAHENDRA SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :